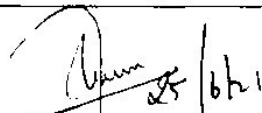


IV Addl. Dist. & Sessions Judge, Doddaballapura.

Cause List date: 28.06.2021

Morning Session	Afternoon Session
APPEARANCE OF PARTY 1. R.A.380/2012 2. R.A.381/2012 3. M.V.C.36/2021 RA No-49/2009	Notice 1. EX10045/2017 2. EX10057/2017 3. EX10010/2018 4. EX10051/2018 5. R.A.10014/2019 6. EX10012/2019 7. EX10014/2019 8. EX10017/2019 9. EX10018/2019 10. EX10036/2019 11. R.A.10085/2019 12. M.V.C.30/2020 13. EX10010/2020 14. M.V.C.29/2021 15. M.V.C.34/2021
HEARING 4. M.C.10010/2020 5. R.A.10050/2019	
EVIDENCE 6. M.C.10161/2020 7. P and SC10051/2020 8. Misc10084/2020 9. P and SC10003/2021	
ARGUMENTS 10. R.A.10013/2018 11. A.P.10074/2020	
Amended Pleint 12. R.A.10101/2019	
OBJECTION 13. M.C.10195/2020 14. M.V.C.41/2020	
Compliance 15. SC10015/2020	


IV Addl. Dist. & Sessions Judge,
Doddaballapura.

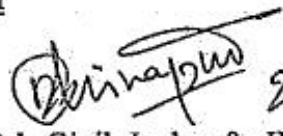
IN THE COURT OF PRL. CIVIL JUDGE & JMFC, DODDABALLAPURA
SOP CAUSE LIST DATED 28.06.2021

Sl. No.	Case No.
1	CC 1627/2016
2	CC 690/2016
3	CC 3189/2021
4	CRIME 19/2021
5	CRIME 23/2021
6	OS 357/2016
7	OS 121/2019
8	MIS 7/2021
9	OS 193/202
10	OS 423/2017
11	OS 203/2017
12	OS 551/2018
13	OS 201/2021
14	OS 121/2018
15	OS 361/2020
Afternoon Session	
1	CC 456//2016
2	CC 898/2015
3	CC 1237/2019
4	CC 18/2021
5	CC 35/2020
6	CC 1908/2017
7	CC 498/2017
8	CC 844/2020
9	CC 1506/2020
10	CC 1/2020
11	CC 1459/2020
12	CC 523/2017
13	CC 375/2017
14	CC 1560/2020
15	CC 378/2019

Note: These matters will be heard through VC only

E-mail ID: pcjdoddaballapura@gmail.com

VC link: <https://meet.jit.si/pcjdbpura>


I/c Prl. Civil Judge & JMFC
Doddaballapura

25/6/2021

28.06.2021

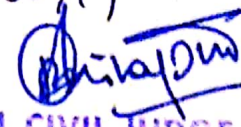
ACJ. D. B. Pura.

Morning Session

Afternoon Session.

1. OS 102/97
2. " 122/03
3. " 86/05
4. " 128/05
5. " 262/05
6. " 374/07
7. " 318/07
8. " 78/07
9. " 542/08
10. " 582/08
11. " 366/09
12. " 188/09
13. " 132/09 clw 205/09
14. EC 594/11
15. CE 310/13

1. OS 302/08
2. " 58/08
3. " 390/08
4. " 60/09
5. " 158/10
6. " 344/10
7. " 248/17
8. " 216/18
9. " 442/18
10. " 550/18
11. " 396/18
12. " 442/19
13. " 286/19
14. " 462/19
15. " 450/19



25/6/2021

ADDL CIVIL JUDGE & JMFC
DODDABALLAPUR - 561 203.

Cause List dated: 28-06-2021

IN THE COURT OF PRL. SENIOR CIVIL JUDGE & JMFC, DODDABALLAPURA.

MORNING SESSION

Sl. No.	Case Nos.	Stage
1	O.S.No.213/2011	Evidence
2	O.S.No.518/2015	Evidence
3	O.S.No.506/2015	Evidence
4	O.S.No.180/2016	Evidence
5	O.S.No.162/2016	Evidence
6	O.S.No.473/2016	Evidence
7	O.S.No.268/2016	Hearing
8	O.S.No.431/2016	Notice
9	O.S.No.149/2017	Evidence
10	O.S.No.117/2017	Evidence
11	O.S.No.278/2017	Evidence
12	O.S.No.163/2017	Evidence
13	O.S.No.428/2018	summons
14	O.S.No.304/2018	summons
15	O.S.No.307/2021	Evidence

AFTER-NOON SESSION

Sl. No.	Case Nos.	Stage
1	O.S.No.309/2021	Evidence
2	Misc.P.No.7/2017	Evidence
3	Misc.P.No.5/2016	Hearing
4	Misc.P.No.20/2016	Summons
5	EX.P.No.15/2018	summons
6	EX.P.No.16/2018	Hearing
7	EX.P.No.17/2018	Notice
8	EX.P.No.14/2018	Notice
9	EX.P.No.28/2018	Notice
10	EX.P.No.10/2012	Hearing
11	FDP.No.4/2021	Hearing
12	MC.No.49/2020	Objection

Place: Doddaballapura.
Dated: 25-06-2021.

-Sd/-
I/c. Prl. Senior Civil Judge & JMFC.,
Doddaballapura.

**IN THE COURT OF ADDL.SENIOR CIVIL JUDGE & JMFC.,
DODDABALLAPURA.**

Revised cause list 15+15 Cases listed morning session on 28-06-2021

MORNING SESSION

Sl.No.	Cases Nos.	Advocate	
		Plaintiff Advocate	Defendant Advocate
1	O.S.No.387/2017	PR	AS
2	O.S.No.345/2017	MKM	-
3	O.S.No.21/2020	AKB	-
4	O.S.No.396/2015	KMN	Present
5	O.S.No.127/2015	CSR	AK
6	O.S.No.242/2013 O.S.No.243/2013	KRN KKM	BSM BSM
7	O.S.No.122/2009	AKM	SRSP
8	O.S.No.185/2006	TSR	VFK,BSM
9	O.S.No.177/2006	TSR	VFK,BSM
10	O.S.No.22/2019	RBG	MGV
11	O.S.No.103/2018	RA	MKM
12	O.S.No.82/2018	KS	CV,SM,TGN,BMB
13	O.S.No.67/2018	SK	DMJ
14	O.S.No. 63/2018	AM	NB,ARN,LS
15	O.S.No.43/2018	HMM	MBS,NM

AFTER-NOON SESSION

Sl.No.	Cases Nos.	Advocate	
		Plaintiff Advocate	Defendant Advocate
1	O.S.No.10/2018	AJM	RBG
2	O.S.No.200/2019	PYR	SN
3	O.S.No.199/2019	LS	MR
4	Ex-No.22/2012	MKM	TCP
5	Ex-No.20/2012	VV	AKM,AK
6	Ex-No.9/2013	MGV	DMS
7	Ex-No.6/2014	MKM	GAS
8	Ex-No.23/2013	BSM	PMN
9	MIS.No.24/2017	VC	NSK
10	M.C.No.48/2019	SRH	VR,GTR
11	F.D.P.No.5/2010	SAK	BSM,RVL
12	F.D.P.No.8/2018	AJM	RM,MSS
13	F.D.P.No.15/2017	LS	RMK
14	O.S.No.220/2021	ARM	-
15	O.S.No.212/2021	ARM	-

Md 25/6/21

(N.B.Shaikh)

Addl. Senior Civil Judge & JMFC,
Doddaballapura.